

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: May 23, 2016**

**No. 1121 / JR(S)/2016**

In exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules, 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, following officers of U.P. Higher Judicial Service, Super Time Pay Scale of Rs. 70290-1540-76450/- as per G.O. No. 3195/ II-4-2003-45 (12)/ 1991 T.C., dated 04.08.2003, read with G.O. No. 793/ II-4-2010-45(12)/ 91 T.C., VI dated 30.4.2010 and No. 1122/ II-4-2011-45(12)/ 91 T.C.-6 dated 18.5.2011, from the date mentioned against their names:

Sl. No.	Name of the Officer and date of birth.	Date of vacancy	Vacancy Caused by
1.	Sri Rajendra Kumar-IV 01.07.1962	18.02.2015	Due to Elevation of Sri Pratyush Kumar on 18.2.2015
2.	Sri Mohammad Faiz Alam Khan 26.01.1963	01.03.2015	Retirement of Sri Vijai Pratap Singh-II on 28.2.2015.
3.	Sri Vikas Kunvar Srivastava 28.06.1960	01.03.2015	Retirement of Sri Raj Kumar-II on 28.02.2015
4.	Sri Bhoopendra Sahai 19.05.1959	01.06.2015	Retirement of Sri Chintamani Tiwari on 31.5.2015
5.	Sri Virendra Kumar Srivastava 01.01.1962	01.06.2015	Retirement of Sri Ramashraya Singh on 31.5.2015
6.	Sri Sanjay Kumar Pachori 01.03.1965	01.07.2015	Retirement of Sri Indra Jeet Verma on 30.6.2015
7.	Sri Suresh Kumar Gupta 21.06.1961	01.07.2015	Retirement of Dr. Vijay Laxmi on 30.6.2015
8.	Sushri Ghandikota Shree Devi 10.10.1960	01.07.2015	Retirement of Sri Devendra Nath Shukla on 30.06.2015
9.	Sri Kulvinder Singh Jaggi Died on 18.9.2015	01.07.2015	Retirement of Sri Dharam Vijai Singh on 30.6.2015
10.	Sri Narendra Kumar Johari 20.10.1962	01.08.2015	Retirement of Sri Devendra Kumar Misra on 31.07.2015
11.	Sri Raj Beer Singh 06.12.1964	01.08.2015	Retirement of Sri Mahesh Prasad Srivastava on 31.07.2015
12.	Sri Ajit Singh 30.03.1961	01.08.2015	Retirement of Sri Pradeep Kumar-II on 31.07.2015
13.	Sri Subhash Chandra Sharma 04.10.1964	01.08.2015	Retirement of Sri Razi Ahmad on 31.07.2015
14.	Sri Bhopal Singh 01.01.1960	01.09.2015	Retirement of Sri Shyam Sundar on 31.08.2015
15.	Sri Ram Kailash 24.12.1957	19.09.2015	Death of Sri Sri Kulvinder Singh Jaggi on 18.09.2015

16.	Sri Gopal Kulshreshtha 01.07.1957	01.10.2015	Retirement of Sri Ashok Kumar Pathak on 30.9.2015
17.	Sri Pradeep Kumar Consul 10.06.1960	01.12.2015	Retirement of Sri Rakesh Kumar Upadhyay on 30.11.2015
18.	Sri Mohd. Zaheer Uddin 15.06.1956	01.01.2016	Retirement of Sri Prem Prakash Tiwari on 31.12.2015
19.	Sri Raj Kumar Tewari 05.04.1956	01.01.2016	Retirement of Sri Naresh Jain on 31.12.2015
20.	Sri Anil Kumar Pundir 01.10.1959	01.01.2016	Retirement of Sri Luqmanul Haq on 31.12.2015
21.	Sri Vinod Kumar Singh Rathore 15.07.1956	01.01.2016	Retirement of Sri Umesh Chandra Saxena-II on 31.12.2015
22.	Sri Syed Sarwat Mahmood 2303.1957	01.01.2016	Retirement of Sri Satish Chandra Sharma on 31.12.2015
23.	Sri Devendra Kumar Garg 05.07.1956	01.02.2016	Retirement of Sri Prabhat Chandra Tripathi on 31.01.2016
24.	Sri Rama Kant Misra 05.10.1956	01.02.2016	Retirement of Sri Devendra Kumar Nailwal on 31.01.2016
25.	Sri Mohd. Aslam 15.01.1961	01.02.2016	Retirement of Sri Bhagwan Deo Misra on 31.01.2016
26.	Sri Prem Kumar Singh 15.04.1959	01.02.2016	Retirement of Sri S.K.Singh-I on 31.01.2016
27.	Sri Krishna Kant Pandey 12.12.1957	01.03.2016	Retirement of Sri Dharam Beer Singh on 29.2.2016
28.	Sri Anil Kumar Gupta 25.01.1960	01.03.2016	In terms of G.O. Dated 18.05.2011 read with G.O. Dated 04.08.2003.
29.	Sri Deepak Raj 05.11.1956	01.03.2016	In terms of G.O. Dated 18.05.2011 read with G.O. Dated 04.08.2003.
30.	Sri Piyush Chandra Srivastava 05.07.1958	01.03.2016	In terms of G.O. Dated 18.05.2011 read with G.O. Dated 04.08.2003.
31.	Sri Shashi Mauli Tiwari 30.07.1957	01.03.2016	In terms of G.O. Dated 18.05.2011 read with G.O. Dated 04.08.2003.
32.	Sri Ghan Shyam Pathak 28.02.1958	01.03.2016	In terms of G.O. Dated 18.05.2011 read with G.O. Dated 04.08.2003.
33.	Sri Anil Kumar Ojha 02.07.1960	01.03.2016	In terms of G.O. Dated 18.05.2011 read with G.O. Dated 04.08.2003.
34.	Sri Upendra Kumar 01.07.1959	01.03.2016	In terms of G.O. Dated 18.05.2011 read with G.O. Dated 04.08.2003.
35.	Sri Girjesh Kumar Pandey 01.06.1959	01.03.2016	In terms of G.O. Dated 18.05.2011 read with G.O. Dated 04.08.2003.
36.	Sri Jai Krishna Tiwari 25.07.1957	01.04.2016	Retirement of Sri Shashi Kant Pandey on 31.03.2016
37.	Alok Saxena 14.12.1958	01.04.2016	Retirement of Sri Vinod Kumar Srivastava-III on 31.03.2016
38.	Amerika Singh 10.05.1957	01.04.2016	Retirement of Sri Akhilesh Chandra Sharma on 31.03.2016
39.	Smt. Sadhna Rani (Thakur) 16.5.1962	07.04.2016	Due to Elevation to Bench of Sri Abhai Kumar on 07.04.2016
40.	Rajendra Chand 14.07.1956	07.04.2016	Due to Elevation to Bench of Sri Anil Kumar Srivastava-II on 07.04.2016

41.	Hari Har Prasad Yadav 19.09.1956	07.04.2016	Due to Elevation to Bench of Sri Umesh Chandra Srivastava on 07.04.2016
-----	-------------------------------------	------------	---

**BY ORDER OF THE COURT,**

**sd/-  
(DINESH KUMAR SINGH-I)  
REGISTRAR GENERAL**

**No. 263 / JR (S)/ 2016, Dated: Allahabad: May 23, 2016**

copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).
7. All the officers concerned.(Information available on Web-site).
8. The Sr. Registrar, High Court, Lucknow Bench, Lucknow.(Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial) (I), High Court, Allahabad.
12. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (G), High Court, Allahabad
14. The Deputy Registrar (Budget), High Court, Allahabad.
15. The Deputy Registrar (Admin.), High Court, Allahabad.
16. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
17. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
18. The Section Officer (Admin. C Section), High Court, Allahabad.
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

**sd/-  
(RAJIV SHARMA)  
REGISTRAR (JUDICIAL) (SERVICES)**